GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:3213 ANSWERED ON:15.03.2011 POLICY FOR STREET VENDORS Das Shri Khagen;Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to implement a new national policy for street vendors in urban areas;
- (b) if so, the details thereof;
- (c) the basis on which this policy is different from the existing one and the provisions made therein; and
- (d) the action taken by the Government to implement this new policy effectively in the country?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a): No, Madam. The current Policy, which replaced the 2004 Policy has been, in operation since 2009.
- (b) to (d): States have been advised to adopt the National Policy on Urban Street Vendors 2009, prepare and implement action plan and enact legislation to regulate street vending following Model Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill 2009, circulated to states.